

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the High Court of Jammu and Kashmir and Ladakh (**Srinagar Wing**).

Government Order No. 7323 - JK(LD) of 2026.
Dated. 16 - 06- 2026.

In partial modification of Government Order No. 3266-JK(LD) of 2026 dated 05-03-2026, the redistribution of litigation work amongst the following Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as under:

S.No.	Name of the Law Officer and Designation Shri	Department allotted
1.	Shahbaz Sikandar Mir Additional Advocate General	1. Power Development Department along with all its Corporations. 2. Jammu and Kashmir Service Selection Board. 3. JK BOPEE. 4. School Education Department (Srinagar District).
2.	Tariq Ahmad Lone Deputy Advocate General	1. Jal Shakti Department. 2. Social Welfare Department. 3. Food, Civil Supplies and Consumer Affairs Department. 4. Information Technology Department. 5. School Education Department (Kupwara and Bandipora).
3.	G.N. Sofi Deputy Advocate General	1. Higher Education Department. 2. Skill Development Department. 3. Sericulture Department. 4. Floriculture Deptt. 5. Animal Husbandry.

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The aforesaid allocation is purely temporary in nature and shall remain subject to the satisfactory performance of the Law Officers, which shall be reviewed periodically. The said allocation shall further remain subject to such alterations, modifications or reallocations as may be deemed fit by the Department of Law, Justice and Parliamentary Affairs.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

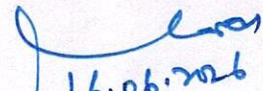
Commissioner Secretary to Government

No. Law-Jud/154/2025-10-Part-I.

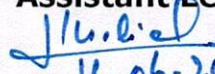
Dated. 16 -06-2026.

Copy to the:

1. Ld. Advocate General, J&K.
2. All concerned Administrative Secretaries.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh.
6. Registrar Judicial, High Court of Jammu and Kashmir and Ladakh at Srinagar
7. Mr. Mohsin-UI-Showkat Qadri, Sr. Additional Advocate General, Srinagar.
8. Concerned Law Officers.
9. Director Information, J&K.
10. Director Archives, Archaeology and Museums, J&K.
11. Director Litigation Kashmir.
12. Private Secretary to Hon'ble Chief Minister for information of Hon'ble Chief Minister.
13. All Officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Commissioner Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Commissioner Secretary.
15. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
16. Government Order File.
17. Concerned File.


16.06.2026
(Binny Kumar)

Assistant Legal Remembrancer


16.06.2026.